

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)

LOK SABHA

UNSTARRED QUESTION NO-1404
TO BE ANSWERED ON- 28/07/2026

FUNDS TO DDERS

1404. Smt. Sanjna Jatav:
Shri Chavda Vinod Lakhamshi:
Shri Tapir Gao:
Smt. Mala Rajya Laxmi Shah:
Shri Chintamani Maharaj:
Dr. Rajesh Mishra:
Shri Ananta Nayak:
Shri Jagdambika Pal:
Shri Jyotirmay Singh Mahato:
Shri Bhojraj Nag:
Ms. Bansuri Swaraj:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) the total number of residential and non-residential special schools established for physically and mentally challenged children during the last years, State and district-wise including Rajasthan, Odisha, Maharashtra, Chhattisgarh, Palghar district, Surguja Lok Sabha Constituency and Keonjhar Lok Sabha Constituency;
- (b) the funds released and utilized under the Deendayal Disabled Rehabilitation Scheme (DDRS), State and district-wise including Rajasthan, Odisha, Maharashtra, Chhattisgarh, Palghar district, Surguja Lok Sabha Constituency and Keonjhar Lok Sabha Constituency;
- (c) whether the Government proposes to implement any special scheme to expand education, rehabilitation and skill development facilities in tribal and remote areas like surguja and if so, the details thereof;
- (d) the extent to which revised institutional guidelines have been deployed to scale up the integration of self-learning Braille devices for visually impaired students State and district-wise including Rajasthan, Odisha, Maharashtra, Chhattisgarh, Palghar district, Surguja Lok Sabha Constituency and Keonjhar Lok Sabha Constituency; and
- (e) the details of the total number of residential and non-residential specialised schools established for physically and mentally challenged children in tribal dominated areas in the country, State and district-wise including Palghar district in Maharashtra?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B. L. VERMA)

(a): The Department of Empowerment of Persons with Disabilities (DEPwD) has not established any residential or non-residential special schools for physically and mentally challenged children.

(b): Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS), financial assistance is provided to voluntary organisations for providing rehabilitation services to persons with disabilities, including early intervention, development of daily living skills, education and training with a view to facilitating their inclusion in the mainstream of society.

The State/UT-wise details of funds released under the DDRS, including Rajasthan, Odisha, Maharashtra, Chhattisgarh are given in the **Annexure** enclosed.

The details of funds released during the last 03 years under DDRS in respect of Palghar, Surguja and Keonjhar districts are given below:-

District	2023-24 (Amount in Rs.)	2024-25 (Amount in Rs.)	2025-26 (Amount in Rs.)
Keonjhar	53,00,235	18,28,446	-
Sarguja	-	74,14,799	96,79,781
Palghar	-	-	-

(c): No such proposal is under consideration at present.

(d): National Institute for the Empowerment of Persons with Visual Disabilities has recently constituted the 'Technical Advisory Council for Education and Rehabilitation of Persons with Visual Impairment (TAC-ERPVI)' to explore and recommend appropriate measures for the integration of Braille development, self-learning Braille devices, refreshable Braille displays and other emerging assistive technologies for persons with visual impairment. It also provides technical guidance for promoting innovation, enhancing accessibility, and improving the quality of educational and rehabilitation services through research, standardization and capacity building.

(e): The Department of Empowerment of Persons with Disabilities (DEPwD) has not established any residential or non-residential special schools for physically and mentally challenged children.

Details of fund released under DDRS during last 3 years

S.No.	Name of the State	2023-24	2024-25	2025-26
		Amount	Amount	Amount
		(Rs. in lakh)	(Rs. in lakh)	(Rs. in lakh)
1	Andhra Pradesh	2851.56	2728.45	2777.56
2	Arunachal Pradesh	0	0	0
3	Assam	136.87	238.3	106.82
4	Bihar	68.65	61.28	77.7
5	Chhattisgarh	0	74.15	96.79
6	Delhi	166.89	220.25	208.38
7	Goa	0	0	0
8	Gujarat	95.19	120.09	24.27
9	Haryana	174.61	155.19	228.95
10	Himachal Pradesh	84.13	103.98	69.69
11	Jammu & Kashmir	0	0	0
12	Jharkhand	0	0	0
13	Karnataka	73.73	94.88	45.49
14	Kerala	455.2	1737.41	1517.06
15	Ladakh	0.44	0	0
16	Madhya Pradesh	484.55	327.12	377.17
17	Maharashtra	311.19	111.29	107.82
18	Manipur	946.48	1162.44	825.25
19	Meghalaya	87.86	202.68	112.89
20	Mizoram	17.26	41.29	30.41
21	Nagaland	46.83	38.28	13.37
22	Odisha	1382.09	1293.27	1661.93
23	Puducherry	80.65	82.75	52.13

24	Punjab	211.68	304.1	407.66
25	Rajasthan	320.06	418.05	378.24
26	Sikkim	0	0	0
27	Tamil Nadu	312.15	267.91	211.13
28	Tripura	51.67	0	0
29	Uttar Pradesh	1653.52	2168	1173.24
30	Uttrakhand	80.48	165.38	13.8
31	West Bengal	782.79	675.73	798.13
32	Telangana	2121.26	1781.44	1629.33
33	Andman and Nicobar	0	0	0
34	Chandigarh	0	0	0
35	Dadra & Nagar Haveli and Daman & Diu	0	0	0
36	Lakshadweep	0	0	0
